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by a certain i ate these deputationists have to exercise an option and say whether they want to remai 1 in the service of the public enterprises or they want to come back to their respecth cadres and after this, we expect that th' >se people who remain in the public enterpt ,es will be able to give their best to the pub ic enterprises and the working of the enterprises will improve to a certain extent as a 1 -suit of this measure. This is one of the i nportant decisions that have been taken, i r. there are series of other decisions which have been taken which 1 have listed in I he statement that 1 have laid before the He use.

REFORM IN EXAMINATION SYSTEM

694. SHRI ARJUN ARORA : t DR. S aiG RAM : SHRI HITA BASU : SHRI RISHAN KANT : SHRI RAJENDRA PRATAP SINHA : SHRI H1LLAI V1LLALAN :

Will the Min ster of EDUCATION AND YOUTH SER' ICES be pleased to state :

(a) whether Government propose to reform the existir 5; examination system; and

(b) if so, the details thereof?

THE MINISTER OF EDUCATION AND YOUTH SERVICES (PROF. V. K. R. V. KA O) : (a) and (b) The matter is primarily t e responsibility of State Governments ; nd University authorities. The Central Ac visory Board of Education has, however, ippoinled a Committee to look into this matter. The report of the Committee is f waited. The recommendations of the C ommitlee, when available, will be placed efore the next meeting of the Central Ad isory Board of Education and the appro ed recommendations will be communicate .1 to all State Governments, Boards of Edu .ation and Universities in the country for I «ing adopted or adapted in the manner bes suited to the conditions obtaining in ea> h State.

SHRI ARJUN ARORA : May I know if the State G(vernments were consulted before the appointment of his committee and whether the v are represented on it so that the recomm ndations of the committee may be acceptab:e to the State governments which are primarily responsible for this?

tThe question *was* actually asked on the floor of the Hotne by Shri Arjun Arora.

PROF. V. K. R. V. RAO : Yes, sir-1 As a matter of fact the Central Advisory ; Board of Education includes all the State ^f Education Ministers and this particular

committee, which has been appointed to go 1 into the subject of examination reform, I while headed by the Union Education Minis-I ter, has an Education Minister from one of I the States as its Vice-Chairman and it in-| eludes three more Education Ministers—

Two Education Ministers of the States and the Chief Executive Councillor of

the Chief Executive Councillor of the

Union Territory of Delhi.

SHRI ARJUN ARORA : When was this committee appointed and can the Minister give us an idea as to the time it will take in submitting the report ?

PROF. V. K. R. V. RAO : This committee was appointed following the resolution of the Central Advisory Board of Education at its 35th meeting held on the 2nd and 3rd of May, 1970. The committee also held four meetings and I believe that their draft report is ready and we hope to hold our meeting sometime towards some part of January and I think by the end of January, or before the end of February certainly, the report should be ready. I am anxious that the report of this committee should be considered by the Central Advisory Board of Education before the next academic year starts so that their results can be communicated to all the State Governments.

SHRI CHITTA BASU : May I know from the hon. Minister whether it is a fact that the Vice-Chancellor of Calcutta University suggested decentralisation of examination and, if so, what steps have been taken in that regard ?

PROF. V. K. R. V. RAO : I could not quite follow the question. Is the hon. Member referring to the Education Commission's proposal for what are called autonomous colleges ? I am sorry, I could not hear him properly. Will he kindly repeat his question ?

SHRI CHITTA BASU : Is it a fact that the Vice Chancellor of Calcutta University suggested that there should be decentralisation in conducting examinations, particularly examinations to be taken by the affiliated colleges of the university?

PROF. V. K. R. V. RAO : 1 am not I aware that the Vice-Chancellor of the Calcutta University made such a specific proposal. But the Vice-Chancellor of Cal-I cutta University brought before the government a number of problems relating to the university and these were referred to

the University Grants Commission. They have appointed a committee, to go into the problems of the Calcutta University mainly in terms of developmen tincluding the problem of restructuring the University and giving what is called autonomous status some of the colleges affiliated to the university.

SHRI KR1SHAN KANT : May I know whether the recommendations of the Education Commission were considered at least on educational reform in the Central universities which are directly under the Government of India and whether the University Grants Commission has studied this aspect? What are the recommendations that have been received and were the proposals for collective evaluation of day-today work plus annual examination considered ?

PROF. V. K. R. V. RAO : The recommendations of the Education Commission, of course, have been considered because the University Granls Commission's Chairman was also the Chairman of the Education Commission. Regarding Central universi-ties, I think Delhi university has recently taken a step in this direction and I think it has started from this year semester examinations. I believe that some other central universities are also going to have semester examinations. The question of periodic tests throughout the year by way of examination in the schools is also under consideration. There are many vexed problems that arise when you come to the question of examination reform. That was why I thought that the best thing would be to bring these problems—many of them have political overtone or undertone and involve State governments—before the Central Advisory Board of Education committee for their examination.

SHRI THILLAI VILLA LAN : I would like to know from the hon. Minister whether any guidelines have been given to the Committee guidelines have been given to the Committee appointed by the Central Advisory Board of Education, and whether the guidelines include the following suggestion : 'The present examination system is only for testing the memory of the student population, but not the inherent talent of tudent population. In the light of this fact. the analysis by the Committee may be done. 1 would like to know from the hon. Minister whether this guideline has been given to the Committee or not.

nations-how far examinations can |

be a test of memory and how far can examinations be tests of the capacity of the student to think and work out the problems. I believe the Committee have gone into some depth and in making their recommendation they would taken into account the need both for memory testing as well as for testing all the creative talents of the students concerned. The Committee also has been asked, Mr. Chairman, Sir to look into the question of malpractices in examinations and also recommend what we should do to protect the invigilators and so on

to Questions

श्री सुन्दर सिंह भंडारी : मंत्री जी ने बताया या कि जहां इस कमेटी को नियक्त करने का विचार किया तो राज्य के शिक्षा मंत्री भी इसमें शामिल थे। मैं यह जानना चाहता हं कि क्या इस बैठक में इस बात पर भी विचार हुया कि इस कमेटी के किसी निर्णय पर पहुंचने के पहले जो प्रचलित व्यवस्था परीक्षा पद्धति की है उसमें जगह-जगह नई-नई बातें शरू करके इस कमेटी के सुझावों को कार्यान्वित करने के लिए कोई नई उलझन पैदा नहीं की जाएगी । या तो पूराना सिस्टम लागू रहे या इस कमेटी की रिपोर्ट शीझातिशीझ आए ताकि परीक्षा की दुष्टि से उसका पालन किया जा सके । क्या यह कमेटी इस सम्बन्ध में भी सिफारिश करने वाली है कि मीडियम आफ एक्ज़ामिनेशन के बारे में एक जनरल लाइन या पालिसी रहनी चाहिए ।

PROF. V. K. R. V. RAO : Sir, obviously, the existing system of examination will continue till it is changed. The changes cannot take place merely because a comcannot take place merely because a com-mittee or an advisory board recommends certain changes. This Committee's report will be placed before the Central Advisory Board. We cannot interfere with what is already taking place. It is a State subject. But having appointed this committee, we are-hoping that the State Governments and the Union Territories concerned will on their own make changes. We are not in a position own make changes. We are not in a position to do anything about it. But this particular to do anything about it. But this particular committee's report will be considered by the Central Advisory Board where there are all the State Education Ministers. Union Territories, as well as very eminent educationists. And when they make their recommendations, these will be sent to all the State Governments. These recommendations will be recommendatory recommendations will be recommendatory in character. We are not in a position to tell the State Governments that this is the way in PROF. V. K. R. V. RAO : That has not j Ken examinations. But since the State given as a specific guideline. The most Governments are represented there, we hope important problem relates to the I that the recommendations will not remain only on paper but will also be implemented by the States.

On the question of medium, to the best of my recollection, no specific reference has been made.

SHRI PRAN. B KUMAR MUKHER-JEE : Sir, it ap >ears from the reports of the University 3rants Commission that certain Universities, including some Central niversities, stud ed this problem and made a number of obst vations. In view of that, would not the wo k done by the committee appointed by tie Advisory Board be a duplication of wc ik ? Secondly, may I know whether the obs :rvations made by various Universities on this subject and by the University Gran I Commission itself have been sent to tr; commission appointed, for their conside ation ?

PROF. V. K. I. V. RAO : Regarding the first question, Si , 1 don't think there will be any duplicati >n involved, because this body does not de: 1 with any specific examination; it deals ' ith all examinations. Regarding the secor & part of the question, all the reforms which have already been made—for example, in s me Universities they have already started having not numerical marking, but the grading; some Universities are toying with tl e idea of having periodical tests which can be included in the final examination—, t ie experiments that have been conducted s well as the suggestions which have been made, are all before this committee, and v 11 be taken into consideration before they jome to their conclusion.

tDAMAGE CAUSED BY THE FLOODS IN TI E COUNTRY

*473. SHRI N. K. MOHTA : ft SHRI S. S. MARISWAMY : SHRI L< >KANATH MISRA : SHRI JAGDISH PRASAD MA-THUR : SHRI J. P. YADAV : SHRI R P. KHAITAN : SHRI SVSANKASEKHAR SAN-YAL SARDA t GURCHARAN SINGH TOHI<4 : SHRI A P. CHATTERJEE : SHRI K S. MALLE GOWDA :

Transferred from the 3rd December, 1970.

f "The questioi was actually asked on the floor of th House by Shri M. K. Mohta.

to Questions

SHRI DWIJENDRALAL SEN GUPTA : SHRI DAHYABHAI V. PATEL : DR. DEBIPRASAD CHATTO-PADHYAYA : SHRI SALIL KUMAR GANGU-LY : SHRI MONORANJAN ROY : SHRI NIREN GHOSH : SHRI INDER SINGH :

Will the Minister of FINANCE be pleased to state :

(a) whether the Central team that visited different States during the months of September and October last for making an assessment of the recent flood damage and the assistance that is necessary for relief operations, has since submitted its report;

(b) if so, what are its assessments; and

(c) what action has been taken by Government thereon?

THE MINISTER OF FINANCE (SHRI Y. B. CHAVAN) : (a) to (c) A statement is laid on the Table of the House.

STATEMENT

In response to requests received from the State Governments concerned, Central teams have so far visited Andhra Pradesh, Assam, Bihar, Gujarat, Kerala, Uttar Pradesh and West Bengal for an assessment, for purposes of Central assistance, of the requirement of funds for various relief, repair and rehabilitation measures necessitated on account of floods this year. While reports in respect of Andhra Pradesh, Gujarat and Kerala are awaited, those in respect of Assam, Bihar, Utiar Pradesh and West Bengal have been received. The Central teams have recommended the following ceilings of Central assistance :

in

(*Rs*.

crores) Ceilings of expenditure		
1. Assam .	. 6.14	
2. Bihar	6.29	(includes drought relief mea- sures).
3. Uttar Pradesh.	14.35	
4. West Bengal .	19.85	

The ceilings recommended by the Central teams have been accepted by the Government of India and communicated to the State Governments.